



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Crl.A./175/2017	MOHAMMAD RAFI Versus MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MR. K P PATHAK(AMICUS CURIAE) MRS.J CHAKRABORTY	
2 I.A.(Civil)/457/2017 in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	
3 Crl.A./440/2019	SRI BUDHIRAM HEMDROM Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MD. A H LASKAR	PP, ASSAM
4 WP(C)/21/2022	BILASH BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M P BORAH	GA, ASSAM SC, BTC
5 WP(C)/4539/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR G BAISHYA (r-2,3) MR. A K DUTTA MS. P DAS (r-2,3) ASSTT.S.G.I.
6 WP(C)/5452/2022	HARENDRA NATH ROY Versus UNION OF INDIA AND 5 ORS.	MS S BORA	MR. K GOGOI ASSTT.S.G.I.
7 WP(C)/5512/2022	JYOTI PRASAD DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM MR. S S ROY (R-5) MR. S BORTHAKUR (R-5)
8 WP(C)/7963/2022 WITH WP(C) 6064/2022	NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HIGHER EDU
9 WP(C)/3049/2023	ASHRAFUL ALOM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, FINANCE SC, BTC
10 WP(C)/4035/2023	MAZEDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/503/2014 IN MAC.APEAL NO./2013	MUST. JAHANARA BEGUM, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.S BHUYAN MR.K M HALOI MRA KUNDU	
2	Review.Pet./131/2018	THE STATE OF ASSAM Versus SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
3	CRP(IO)/156/2019	UNION OF INDIA Versus LAL BHANU	MR. B SARMAH DR. B N GOGOI	
4	WP(C)/1469/2021	KALANGPAR MALIBAGAN ANUSUCHITA JATI MATCHYA UNNAYAN SAMITI Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
5	WP(C)/3713/2021	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	MR D SENAPATI MR. K K PARASAR MS. S. TODI MR H K SARMA ASSTT.S.G.I.
6	WP(C)/7015/2021	KESHAB TALUKDAR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR T R SEN	GA, ASSAM MR. S BHATTACHARJEE (r-7) SC, G M D A MR. G SAHA (r-7) MR. H A SARKAR (r-7)
7	WP(C)/3664/2022	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, FINANCE
8	Review.Pet./1/2023	THE STATE OF ASSAM AND 2 ORS. Versus MANIKA PAYENG	SC, PWD ROAD	
9	WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)

VersusOIL AND NATURAL GAS CORPORATION
LTD. AND 4 ORS.

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